



Third Batch Online Certificate Course on The Insolvency and Bankruptcy Code, 2016

5th January - 12th January, 2022 02:00 pm to 06:00 pm (4 hours per day)

Organized by: Committee on Insolvency & Bankruptcy Code of ICAI **In Association with:** Insolvency and Bankruptcy Board of India

Objective of the Course:

The objective of Certificate Course is to provide the understanding of the provisions of The Insolvency and Bankruptcy Code, 2016, Rules and Regulations thereunder, Judicial Pronouncements under the Code and to facilitate in understanding for practical implementation of the provisions of the Code with the help of Case Studies.

Brief Outline of the Certificate Course

- Overview and journey of IBC, Corporate Insolvency Resolution Process.
- Liquidation Process, Voluntary Liquidation, Pre-packaged Insolvency Resolution Process.
- Insolvency and Bankruptcy for Individuals and Partnership Firms including Personal Guarantors.
- IBBI, IPA, IP, IU, other important Regulations and Compliance requirements
- Code of Conduct, Valuation, Avoidance Transactions, Due Diligence and Drafting documents
- Judicial Pronouncements under the Code
- Case studies, Other Acts
- Enterprise Management, Experience sharing by an IP



CA. Nihar N Jambusaria
President, ICAI



CA. (Dr.) Debashis Mitra
Vice-President, ICAI



Shri Sudhaker Shukla
Whole Time Member, IBBI



CA. Durgesh Kumar Kabra
Chairman, Committee on
Insolvency & Bankruptcy Code



CA. Prakash Sharma
Vice – Chairman, Committee on
Insolvency & Bankruptcy Code

Who can attend this Certificate Course: Members of ICAI

Certificate Course starts from 5th January, 2022

Time: 02:00 pm to 06:00 pm (4 hours per day)

The dates of the Classes are :

5th, 6th, 7th, 8th, 9th, 10th, 11th, 12th January, 2022

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STRUCTURED
ICAI CPE Hours
(Only for ICAI
Members)

Course fee:

₹ 6490
(₹ 5500+ GST)

Registration Cum Payment Link <https://learning.icai.org/committee/ibc/ibc-2016/batch3/>

Registration of Members would be on first come first served basis as the seats per batch are limited.

Closing date of Registration:

03rd January 2022

at 12:00 noon

Certification: The candidates after completion of the course and qualifying in the assessment shall be granted a certificate by ICAI.

For any information please write to cibc@icai.in